

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 936 of 1996.
(U N L I S T E D)

Present: Hon'ble Mr.Justice A.K.Chatterjee,Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee,Administrative Member.

AJIT KUMAR DOLAI

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.N.C.Chakraborty, counsel.

For the respondents: NONE.

Heard on: 2.8.96.

Ordered on: 2.8.96.

O R D E R

M.S.Mukherjee,A.M.

This is filed as an unlisted motion to-day.

Mr.Chakraborty,1d.counsel, appears for the petitioner.

None appears for the respondents.

2. The petitioner has come up with ~~an order~~ ^{the prayer} for quashing the impugned transfer of the petitioner ordered on 18th July,1996 by Garrison Engineer (Airforce) KGP PO:Kalaikunda Airfield vide Annexure-A(a) at page 11 to the petition. His submission is that his transfer is not due according to the normal policy of the Department.

3. On hearing the 1d.counsel for the petitioner, we dispose of the petition at the admission stage itself with the order that the petitioner shall forthwith serve copies of this application along with all its enclosures on all the respondents and the respondents shall treat the entire petition as a representation against the Order (at page 11-A(a) to this petition) passed on 18.7.96. The respondent no.5, ^{Viz} The Commander Works Engineer(A/F)

-: 2 :-

Kalaikunda, shall suitably dispose of such representation and till such disposal, the order passed on 18th July, 1996 shall remain stayed. Be it noted that during the period of interval of operation of the said order, the promotion of the petitioner shall remain stayed. Plain copy of this Order be given to the 1d. counsel for the petitioner for proper communication of all concerned.

Mukherjee
(M.S.Mukherjee)

Member(A)

A.K.C.M.
(A.K.Chatterjee)
Vice-Chairman.